

Minutes of Meeting of Election Committee held on 11.02.2020 at 05.15 PM in Chamber No. 304-J, 4<sup>th</sup> Floor, District Court Complex, Saket, New Delhi

**CORAM:** Ms. Vineeta Goyal, Addl. Sessions Judge ( SFTC), South, Saket Court, Delhi/Chairperson  
Sh. D. K. Rai, Advocate/ Member  
Sh. Dharmendra Singh, Advocate/ Member

The office has informed that seven members of the Bar namely Mr. Vinay Kumar (Distinct Id. Decl. Form No. 982); Mr. Mohinder Kumar Kukreja ( Distinct Id. Decl. Form No. 1206); Mr. Pramod Kumar Suman (Distinct Id. Decl. Form No. 1332); Mr. Adib Fatema Numani ( Distinct Id. Decl. Form Nos. 3135 & 3403); Mr. Ashok Kumar Bharti (Distinct Id. Decl. Form No. 3298); Mr. Abani Kumar Dey ( Distinct Id. Decl. Form No. 3506) ; Kuldeep Singh Grewal ( Distinct Id. Decl. Form No. 4592) have approached the office for removing their objections in the Declaration Forms viz. 'Unsigned', 'Multiple Forms' and 'No ID' raised by the Committee. The members of the Committee have perused their Declaration Forms and considered the objections. After due deliberation, it is unanimously resolved that name of the aforementioned members may be included in the category of 'Eligible Voters'.

Minutes of this meeting be displayed on the website of District Courts. Minutes of meeting be also sent to Hony Secretary, SBA with a request to display the minutes of meeting on the Notice Board of SBA. Minutes of meeting be also displayed on the Notice Boards of Saket Court Complex.

The meeting ended with the votes of thanks.

sd/-  
( D. K. Rai)  
Advocate  
Member, Election Committee)

sd/-  
(Dharmendra Singh)  
Advocate  
Member, Election Committee)

sd/-  
(Vineeta Goyal)